110 I

The number of accidents per 10,000 vehicles for the last four years are as under :-

Year	-		 		No of accidents per 10,00 vehicles
1981					309.3
1982			•	•	285 · 8
1983					261 · 9
1984		•		•	237 7

(c) The steps being taken by the Government include tightening of rules and regulations related to issue of driving licences, strict medical tests, certification of vehicle enforcement of maximum safe axle weights permissible for transport vehicles and improvement of geometrix inter-section improvements. Besides launching National Highway patrol scheme on selected sectors of National Highways, establishment of Driver Training School in Delhi comprehensive imparting training to improve driver skill and driver habits, the State Governments and Union Territories have also been advised to formulate and implement the schemes of Highway Patrol in respetive areas and to set up driver training schools.

दिल्लीः एरियहान नियम की रुट गाइड

1729. श्रा ग्रच्छे लाल बारमीक : क्या पुरिवहन मंत्री यह बताने की पा करेंगे

(क) क्या दिल्ली परिवहन निगम यातियों नी सुविधा के लिये एक संशोधित रूट गाइड जारी करने का विचार रखता है, जिसमें ग्रद्यतन किराया ढाचा तथा दिये गय हां, और

(ख) यदि नहीं, तो इसके व का कारण है?

जल-भतल परिवहन विभाग में राज्य मंत्री (श्री राजेश पायलङ) : जी हां।

(ख) प्रश्नं नहीं होता

1730 [Transferred to the 17th March 1986]

## Construction of Airport at Tura

1731 SHRI JERLIE E. TRAINING: Will the Minister of TRANSPORT be pleased to refer to the reply to Unstarred Question 2637 given in the Rajya Sabha on 22nd August, 1985 and state:

- (a) whether the land for construction of Tura airport has been acquired;
- (b) if so, the progress so for made in the construction of the Tura airport and
- (c) what amount has been sanctioned for the same?

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL **JAGDISH** AVIATION (SHRI TYTLER) : (a) No, Sir.

(b) and (c) Do not arise

## Extension of Vayudoot Services in Arunachal Pradesh

1732 SHRIMATI OMEM MOY-ONG DEORI: Will the Minister of TRANSPORT be pleased to state:

- (a) the stations connected with Vayudoot in Arunachal Pradesh at present;
- (b) whether Union Administration of Arunachal Pradesh has demanded for more services on other routes;
- (c) whether Government pose to extend its services to more areas of Arunachal Pradesh; and
- (d) if so, what are the details thereof and what action has been taken by Government in this regard?